

SHRI NIRMAL KANTI CHATTER-
JEE: I am agreeing that Vote on Account
be passed without discussion. (*Interrup-
tions*)

12.55 hrs.

DEMANDS FOR GRANTS ON
ACCOUNT (GENERAL), 1994-95

AND

SUPPLEMENTARY DEMANDS
FOR GRANTS (GENERAL),
1993-94

[English]

MR. SPEAKER: I shall now put the
Demands for Grants on Account (Gen-
eral) for 1994-95 to vote.

The question is:

"That the respective sums not ex-
ceeding the amounts on Revenue
Account and Capital Account shown
in the third column of the Order
Paper be granted to the President
out of the Consolidated Fund of
India, on account, for or towards
defraying the charges during the
year ending on the 31st day of
March, 1995 in respect of the heads
of demands entered in the second
column thereof against Demands
Nos. 1 to 27, 29, 30, 32 to 90, 92,
94 to 98."

The motion was adopted.

Demands for Grants on Account (General) for 1994-95 voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
Ministry of Agriculture			
1.	Agriculture	209,56,00,000	1,20,00,000
2.	Other Services of Department of Agriculture & Cooperation	35,90,00,000	37,53,00,000
3.	Department of Agricultural Research and Education	79,50,00,000	--
4.	Department of Animal Husbandry and Dairying	34,56,00,000	29,42,00,000
Ministry of Chemicals and Fertilizers			
5.	Department of Chemicals and Petrochemicals	11,12,00,000	6,09,00,000

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
6.	Department of Fertilizers	909,39,00,000	45,89,00,000
Ministry of Civil Aviation and Tourism			
7.	Department of Civil Aviation	8,40,00,000	2,95,00,000
8.	Department of Tourism	15,57,00,000	2,58,00,000
Ministry of Civil Supplies Consumer Affairs and Public Distribution			
9.	Min of Civil Supplies Consumer Affairs and Public Distribution	3,93,00,000	38,00,000
Ministry of Coal			
10.	Ministry of Coal	32,41,00,000	96,41,00,000
Ministry of Commerce			
11.	Department of Commerce	85,38,00,000	14,78,00,000
12.	Department of Supply	5,22,00,000	—
Ministry of Communications			
13.	Ministry of Communications	2,21,00,000	—
14.	Postal Services	329,19,00,000	9,47,00,000
15.	Telecommunication Services	1453,51,00,000	969,16,00,000
Ministry of Defence			
16.	Ministry of Defence	315,04,00,000	13,62,00,000
17.	Defence Pensions	450,98,00,000	—
18.	Defence Services-Army	1915,43,00,000	—
19.	Defence Services-Navy	231,32,00,000	—

377 Demands for Grants on PHALGUNA 26, 1915 (SAKA) Account (Gnr.) 1994-95 378

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
20.	Defence Services-Air Force	615,99,00,000	—
21.	Defence Ordnance Factories	400,00,00,000	
22.	Capital Outlay on Defence Services	—	1137,35,00,000
	Ministry of Environment and Forests		
23.	Ministry of Environment and Forests	68,49,00,000	1,22,00,000
	Ministry of External Affairs		
24.	Ministry of External Affairs	133,49,00,000	7,33,00,000
	Ministry of Finance		
25.	Department of Economic Affairs	1102,68,00,000	20,91,00,000
26.	Currency, Coinage and Stamps	98,65,00,000	271,41,00,000
27.	Payments to Financial Institutions	181,57,00,000	1237,90,00,000
29.	Transfers to State Governments	1141,83,00,000	52,00,00,000
30.	Loans to Government Servants etc.	—	48,67,00,000
32.	Department of Expenditure	2,13,00,000	—
33.	Pensions	151,16,00,000	—
34.	Audit	63,12,00,000	—
35.	Department of Revenue	33,97,00,000	58,00,000
36.	Direct Taxes	61,16,00,000	16,67,00,000
37.	Indirect Taxes	94,96,00,000	26,29,00,000
	Ministry of Food		
38.	Ministry of Food	705,83,00,000	27,83,00,000

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
Ministry of Food Processing Industries			
39.	Ministry of Food Processing Industries	6,79,00,000	63,00,000
Ministry of Health and Family Welfare			
40.	Department of Health	155,47,00,000	53,70,00,000
41.	Department of Family Welfare	279,76,00,000	2,00,000
Ministry of Home Affairs			
42.	Ministry of Home Affairs	45,64,00,000	2,87,00,000
43.	Cabinet	6,78,00,000	—
44.	Police	465,85,00,000	71,92,00,000
45.	Other Expenditure of the Min of Home Affairs	61,79,00,000	27,52,00,000
46.	Transfers to Union Territory Governments	27,06,00,000	22,78,00,000
Ministry of Human Resource Development			
47.	Department of Education	403,21,00,000	9,00,000
48.	Department of Youth Affairs and Sports	21,78,00,000	24,00,000
49.	Department of Culture	29,62,00,000	—
50.	Department of Women and Child Development	117,60,00,000	—
Ministry of Industry			
51.	Department of Industrial Development	180,76,00,000	6,00,000
52.	Department of Heavy Industry	20,28,00,000	32,98,00,000
53.	Department of Public Enterprises	26,00,000	—

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No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
54.	Department of Small Scale Industry and Agro and Rural Industries	80,72,00,000	60,26,00,000
	Ministry of Information and Broadcasting		
55.	Ministry of Information and Broadcasting	19,08,00,000	2,93,00,000
56.	Broadcasting Services	183,94,00,000	42,55,00,000
	Ministry of Labour		
57.	Ministry of Labour	94,27,00,000	16,00,000
	Ministry of Law, Justice and Company Affairs		
58.	Law and Justice	21,48,00,000	—
59.	Department of Company Affairs	2,57,00,000	1,00,000
	Ministry of Mines		
60.	Ministry of Mines	34,53,00,000	7,96,00,000
	Ministry of Non-Conventional Energy Sources		
61.	Ministry of Non-Conventional Energy Sources	35,37,00,000	2,36,00,000
	Ministry of Parliamentary Affairs		
62.	Ministry of Parliamentary Affairs	29,00,000	—
	Ministry of Personnel, Public Grievances and Pensions		
63.	Ministry of Personnel, Public Grievances and Pensions	12,39,00,000	47,00,000
	Ministry of Petroleum and Natural Gas		
64.	Ministry of Petroleum and Natural Gas	46,00,000	22,65,00,000

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
	Ministry of Planning & Programme Implementation		
65.	Planning	19,73,00,000	3,58,00,000
66.	Department of Statistics	10,20,00,000	32,00,000
67.	Department of Programme Implementation	18,00,000	—
	Ministry of Power		
68.	Ministry of Power	87,71,00,000	520,07,00,000
	Ministry of Rural Development		
69.	Department of Rural Development	2170,63,00,000	17,00,000
70.	Department of Wasteland Development	18,92,00,000	—
	Ministry of Science and Technology		
71.	Department of Science and Technology	59,06,00,000	5,95,00,000
72.	Department of Scientific and Industrial Research	59,23,00,000	84,00,000
73.	Department of Biotechnology	14,84,00,000	20,00,000
	Ministry of Steel		
74.	Ministry of Steel	5,45,00,000	108,34,00,000
	Ministry of Surface Transport		
75.	Surface Transport	14,70,00,000	7,79,00,000
76.	Roads	82,50,00,000	129,73,00,000
77.	Ports, Lighthouses and Shipping	40,36,00,000	43,78,00,000
	Ministry of Textiles		
78.	Ministry of Textiles	119,43,00,000	11,57,00,000

385 Demands for Grants on PHALGUNA 26, 1915 (SAKA) Account (Genl.) 1994-95 386

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
Ministry of Urban Development			
79.	Urban Development and Housing	57,66,00,000	33,30,00,000
80.	Public Works	52,76,00,000	27,06,00,000
81.	Stationery and Printing	22,40,00,000	1,00,00,000
Ministry of Water Resources			
82.	Ministry of Water Resources	56,60,00,000	3,54,00,000
Ministry of Welfare			
83.	Ministry of Welfare	102,48,00,000	14,30,00,000
Department of Atomic Energy			
84.	Atomic Energy	96,96,00,000	108,76,00,000
85.	Nuclear Power Schemes	89,11,00,000	33,33,00,000
Department of Electronics			
86.	Department of Electronics	25,13,00,000	4,20,00,000
Department of Ocean Development			
87.	Department of Ocean Development	8,03,00,000	1,78,00,000
Department of Space			
88.	Department of Space	188,79,00,000	20,35,00,000
Parliament, Secretariats of President and Vice-President, Union Public Service Commission			
89.	Lok Sabha	6,48,00,000	—
90.	Rajya Sabha	2,74,00,000	—
92.	Secretariat of the Vice-President	5,00,000	—

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
(Union Territories without Legislature)			
94.	Andaman and Nicobar Islands	36,82,00,000	33,62,00,000
95.	Dadra and Nagar Haveli	8,13,00,000	3,24,00,000
96.	Lakshadweep	16,13,00,000	2,93,00,000
97.	Chandigarh	50,95,00,000	10,66,00,000
98.	Daman and Diu	7,29,00,000	2,71,00,000
Total Revenue/Capital		16822,90,00,000	5562,92,00,000

MR. SPEAKER: I shall now put the Supplementary Demands for Grants (General) for 1993-94 to vote.

The question is:

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third column of the Order Paper be granted to the President out of the Consoli-

dated Fund of India to defray the charges that will come in course of payment during the year ended 31st day of March, 1994 in respect of the following demands entered in the second column thereof—Demand Nos. 1, 2, 4 to 7, 9, to 22, 24 to 26, 33 to 36, 38 to 53, 55, 57, 58, 60, to 64, 66, 68, 71, 72, 74, to 80, 83, 84, 86, 88 to 90 and 95 to 99"

The motion was adopted.

Supplementary Demands for Grants (General) for 1993-94 voted of by Lok Sabha

No. and Name of Demand	Amount of Demand for Grant on voted by the House		
	Revenue Rs.	Capital Rs.	
1	2	3	
Ministry of Agriculture			
1.	Agriculture	696,97,00,000	—
2.	Other Services of Department of Agriculture and Cooperation	1,00,000	1,00,000

389 Demands for Grants on PHALGUNA 26, 1915 (SAKA) Account (Genl.) 1994-95 390

No. and Name of Demand		Amount of Demand for Grant on voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
4.	Department of Animal Husbandry and Dairying	1,00,000	—
	Ministry of Chemicals and Fertilizers		
5.	Department of Chemicals and Petrochemicals	1,00,000	12,15,00,000
6.	Department of Fertilizers	415,00,00,000	1,00,000
	Ministry of Civil Aviation and Tourism		
7.	Department of Civil Aviation	106,36,00,000	—
	Ministry of Civil Supplies Consumer Affairs and Public Distribution		
9.	Ministry of Civil Supplies Consumer Affairs and Public Distribution	—	25,00,00,000
	Ministry of Coal		
10.	Ministry of Coal	120,00,00,000	—
	Ministry of Commerce		
11.	Department of Commerce	4,00,000	3,40,00,000
12.	Department of Supply	1,55,00,000	—
	Ministry of Communications		
13.	Ministry of Communications	40,00,000	—
14.	Postal Services	161,73,00,000	—
15.	Telecommunication Services	34,00,00,000	1,00,000
	Ministry of Defence		
16.	Ministry of Defence (Civil)	5,28,00,000	—

No. and Name of Demand		Amount of Demand for Grant on voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
17.	Defence Pensions	151,94,00,000	—
18.	Defence Services-Army	1051,25,00,000	—
19.	Defence Services-Navy	186,28,00,000	—
20.	Defence Services Air Force	375,43,00,000	—
21.	Defence Ordnance Factories	115,63,00,000	—
22.	Capital Outlay on Defence Services	—	1388,38,00,000
Ministry of External Affairs			
24.	Ministry of External Affairs	85,56,00,000	—
Ministry of Finance			
25.	Department of Economic Affairs	34,95,00,000	—
26.	Currency, Coinage and Stamps	—	275,00,00,000
33.	Pensions	66,63,00,000	—
34.	Audit	16,14,00,000	—
35.	Department of Revenue	4,39,00,000	—
36.	Direct Taxes	21,00,00,000	20,00,00,000
Ministry of Food			
38.	Ministry of Food	2081,79,00,000	—
Ministry of Food Processing Industries			
39.	Ministry of Food Processing Industries	4,96,00,000	—
Ministry of Health and Family Welfare			
40.	Department of Health	66,47,00,000	22,11,00,000
41.	Department of Family Welfare	183,01,00,000	1,00,000
Ministry of Home Affairs			
42.	Ministry of Home Affairs	1,00,000	—

No. and Name of Demand		Amount of Demand for Grant on voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
43.	Cabinet	8,53,00,000	—
44.	Police	312,46,00,000	3,00,000
45.	Other Expenditure of the Ministry of Home affairs	—	22,05,00,000
46.	Transfers to Union Territory Governments	37,39,00,000	13,80,00,000
Ministry of Human Resource Development			
47.	Department of Education	32,94,00,000	—
48.	Youth Affairs and Sports	4,89,00,000	1,00,00,000
49.	Art and Culture	28,75,00,000	—
50.	Department of Women and Child Development	10,44,00,000	—
Ministry of Industry			
51.	Department of Industrial Development	1,00,000	—
52.	Department of Heavy Industry	54,99,00,000	—
53.	Department of Public Enterprises	11,00,000	—
Ministry of Information and Broadcasting			
55.	Ministry of Information and Broadcasting	2,78,00,000	—
Ministry of Labour			
57.	Ministry of Labour	92,36,00,000	—
Ministry of Law, Justice and Company Affairs			
58.	Law and Justice	16,70,00,000	—
Ministry of Mines			
60.	Ministry of Mines	59,71,00,000	—

No. and Name of Demand	Amount of Demand for Grant on voted by the House	
	Revenue Rs.	Capital Rs.
1	2	3
Ministry of Non-conventional Eng. Source		
61. Ministry of Non-conventional Eng. Source	3,80,00,000	—
Ministry of Parliamentary Affairs		
62. Ministry of Parliamentary Affairs	48,00,000	—
Ministry of Personnel, Public Grievances and Pensions		
63. Ministry of Personnel, Public Grievances and Pensions	5,81,00,000	62,00,000
Ministry of Petroleum and Natural Gas		
64. Ministry of Petroleum and Natural Gas	19,00,000	—
Ministry of Planning and Programme Implementation		
66. Department of Statistics	—	73,00,000
Ministry of Power and Non-conventional Energy Sources		
68. Department of Power	—	414,79,00,000
Ministry of Science and Technology		
71. Department of Science and Technology	7,50,00,000	—
72. Department of Scientific and Industrial Research	23,44,00,000	2,31,00,000
Ministry of Steel		
74. Ministry of Steel	—	791,02,00,000
Ministry of Surface Transport		
75. Surface Transport	1,32,00,000	7,96,00,000

397 Demands for Grants on PHALGUNA 26, 1915 (SAKA) Account (Genl.) 1994-95 398

No. and Name of Demand		Amount of Demand for Grant on voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
76.	Roads	36,64,00,000	8,58,00,000
77.	Ports, Lighthouses and Shipping	69,74,00,000	23,01,00,000
Ministry of Textiles			
78.	Ministry of Textiles	4,00,000	—
Ministry of Urban Development			
79.	Urban Development and Housing	10,05,00,000	17,64,00,000
80.	Public Works	17,13,00,000	4,91,00,000
Ministry of Welfare			
83.	Ministry of Welfare	29,01,00,000	5,00,00,000
Department of Atomic Energy			
84.	Department of Atomic Energy	1,00,000	2,00,000
Department of Electronics			
86.	Department of Electronics	—	35,00,000
Department of Space			
88.	Department of Space	—	25,66,00,00,000
Parliament, Secretariats of President and Vice-President, Union Public Service Commission			
89.	Lok Sabha	4,99,00,000	—
90.	Rajya Sabha	4,78,00,000	—
Union Territories without Legislature			
95.	Andaman and Nicobar Islands	—	4,22,00,000
96.	Dadra and Nagar Haveli	2,79,00,000	1,00,00,000

No. and Name of Demand		Amount of Demand for Grant on voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	
97.	Lakshadweep	4,51,00,000	—
98.	Chandigarh	35,74,00,000	95,00,000
99.	Daman and Diu	6,89,00,000	82,00,000
Total Revenue/capital		6913,72,00,000	3092,55,00,000

12.56 hrs.

APPROPRIATION (VOTE ON
ACCOUNT) BILL, 1994*

[English]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1994-95

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1994-95."

The motion was adopted.

SHRI MANMOHAN SINGH: Sir, I introduce the Bill.**

SHRI MANMOHAN SINGH: I beg to move:‡

"That the Bill to provide for the withdrawal of the certain sums from and out of the Consolidated fund of India for the services of a part of the financial year 1994-95 be taken in to Consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated fund of India for the services of a part of the financial year 1994-95 be taken into Consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up Clause by clause consideration of the Bill.

The question is:

"That Clauses 2 to 4 and the schedule stand part of the Bill."

The motion was adopted.

* Published in the Gazette of India, Extraordinary Part II, Section 2, dated 17.3.94.

** Introduced with the recommendation of the President.

‡ Moved with the recommendation of the President.